

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
(IB)-56(PB)/2020

IN THE MATTER OF:

Divine Heights International

v.

Rajesh Projects (India) Pvt. Ltd.

.... Petitioner

.... respondent

Order under Section 7 of IBC

Order delivered on 09.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

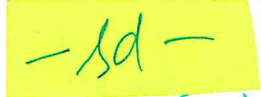
SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant:

ORDER

None present for the applicant. In the interest of justice,
hearing is deferred to 23.01.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)